NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/193/2016

NAME OF THE PETITIONER(S)

: Subbaraj Srinivasan

NAME OF THE RESPONDENT(S)

: M/s Lotus Real Promoter Private Limited & 6 others

UNDER SECTION

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No.

Name (in Capital)

Represented by

Signature

) K.RAMACAMY

G.V. MOHAL KUMAR

Course for Petitioner

G. Vully

2, Cradinel

FOR E MURRY DARAN

Counsel for R2 ERS

G. Auto

<u>ORDER</u>

Counsel for both the parties are present. Counsel for R2 prayed for time to file counter. At request time is enlarged, with the direction that the Counsel for R2 would file the counter within 10 days by providing a copy to the other side and the Counsel for the Petitioner would thereafter file the rejoinder within a week. Put up on 13.09.2017 at 10.30 A.M.

←らめー (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)